

LOK SABHA
UNSTARRED QUESTION No. 1092
TO BE ANSWERED ON 5th February, 2026

STATUS OF GAS INFRASTRUCTURE AND TARGETS

1092. SHRI MALVINDER SINGH KANG:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current status of Piped Natural Gas (PNG) and Compressed Natural Gas (CNG) infrastructure in the districts of Rupnagar, Hoshiarpur and SAS Nagar (Mohali) including in the Balachaur, Garhshankar, Chamkaur Sahib and Kharar segments;
- (b) the details of the Minimum Work Programme (MWP) targets and the actual cumulative achievements for domestic PNG connections and CNG stations in these segments as of January 2026;
- (c) the reasons for the reported variations between the authorized targets and ground implementation by the concerned City Gas Distribution (CGD) entities;
- (d) the current status of applications for Compressed Bio-Gas (CBG) plants under the Sustainable Alternative Towards Affordable Transportation (SATAT) initiative in the stubble-burning prone areas of Balachaur and the steps taken to expedite these approvals; and
- (e) the timeframe fixed by which the Government expects to bridge the infrastructure gap in the Anandpur Sahib Lok Sabha Constituency to ensure hundred percent compliance with authorized MWP targets?

ANSWER
पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) to (e) Providing Piped Natural Gas (PNG) connections, establishment of Compressed Natural Gas (CNG) stations and laying of pipeline infrastructure are part of the development of City Gas Distribution (CGD) Network which is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) as per their Minimum Work Programme (MWP) and techno-commercial feasibility.

Anandpur Constituency consists of districts of Rupnagar, Hoshiarpur and SAS Nagar (Mohali) Balachaur, Garhshankar, Chamkaur Sahib and Kharar region.

Rupnagar is part of Rupnagar District Geographical Area (GA) authorized to Bharat Petroleum Corporation Limited (BPCL), Hoshiarpur is part of Hoshiarpur and Gurdaspur Districts GA authorized to Gujarat Gas Limited and SAS Nagar (Mohali) is part of SAS Nagar District (EAAA), Patiala & Sangrur districts GA authorized to Torrent Gas limited for development of CGD network.

Balachaur falls in Shaheed Bhagat Singh Nagar (SBS Nagar) District, which is part of Jalandhar District (EAAA), Kapurthala & SBS Nagar Districts GA authorized to Think Gas Ludhiana Private Limited.

Balachaur, Garhshankar, Chamkaur Sahib and Kharar segments fall within the respective authorised GAs. MWP targets are defined at GA level and not segment-wise. GA-wise details for MWP target of PNG (D) connections and CNG stations vis-à-vis cumulative achievements as on 30.11.2025 are at **Annexure**.

Authorized CGD entities are required to achieve MWP targets within the timelines stipulated in their respective authorizations. As informed by authorized CGD entities, reasons for delay in achievement of MWP targets is attributed to inter alia delay in grant of permissions by the statutory authorities / bodies and higher Right of Use (RoU) / Right of Way (RoW) Charges.

The Government and PNGRB monitor the progress of CGD networks based on reports submitted by the entities. If there are any delays or shortfalls, the PNGRB advises the entity to take corrective action. This includes calling them for progress review meetings or statutory hearings under existing regulations to discuss challenges and the latest updates on their MWP targets in authorized GAs. In addition, Government conducts regular interactions and meetings with State Governments for the development of CGD network in respective States and address challenges in this regard.

Government, with a view to promoting the setting up of Compressed Biogas (CBG) plants across the country including in Punjab, has adopted a “Whole of Government” approach involving multiple Ministries and Departments under the GOBARdhan initiative. The role of the Government is to create an enabling ecosystem for CBG projects. The establishment of CBG plants is undertaken by entrepreneurs and other interested entities based on their own techno-commercial assessment. As reported on GOBARdhan portal, in Punjab 10 CBG plants have been commissioned, while 13 are under construction.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1092 TO BE ANSWERED ON 05.02.2026 REGARDING STATUS OF GAS INFRASTRUCTURE AND TARGETS.

Details of PNG Connections and CNG Stations - As on 31.11.2025.

Sl. No	Unique GA ID	Geographical Area/ CGD Networks	State/ Union Territory	Authorized CGD Entity	Date of Authorization	Date of Target Completion	PNG (Domestic) Connections		CNG Stations	
							MWP Target	Achievements	MWP Target	Achievements
1.	6.06	Rupnagar District	Punjab	Bharat Petroleum Corporation Limited	10-Jun-16	30-Jun-23	6782	9653	NA	19
2.	9.52	SAS Nagar District (EAAA), Patiala & Sangrur Districts		Torrent Gas Limited	26-Sep-18	30-Sep-28	520200	13548	54	36
3.	9.54	Jalandhar District (EAAA), Kapurthala & SBS Nagar Districts		Think Gas Ludhiana Private Limited	26-Oct-18	31-Dec-28	386147	15623	51	22
4.	10.33	Hoshiarpur and Gurdaspur Districts		Gujarat Gas Limited	29-Mar-19	31-Mar-29	600123	7407	81	40

Source: PNGRB